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24, 25,

NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD




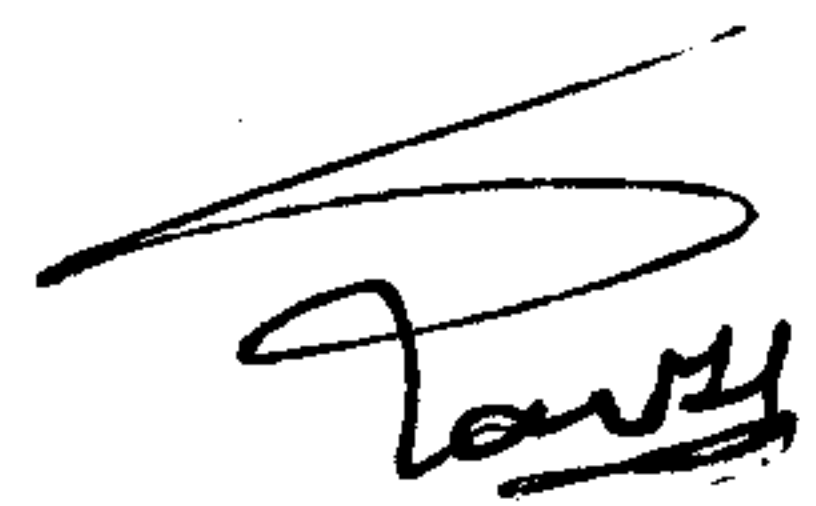
IA 67/2018, IA 68/2018 C.P. No. 175/241-242/NCLT/AHM/2017

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2018

Name of the Company: Entegra Ltd.  
V/s.  
Shree Maheshwar Hydel Power Corporation Ltd. & Ors.

Section of the Companies Act: Sections 241 and 242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	A S PANGAR D S CHAUHAN	ADV	RES	
2.	NAVIN PAHWA WITH RITU SHAH FOR THAKKAR AND PAHWA	SR. ADV ADV	Resp. 1	
3.	ANKUR SOOD (ADV.) R/S UMESH VERMA (PCS)		PETITIONERS	
4.	Mr. Devang Vyas Mr. Sandat Virmawar Mr. Jaimin Dave Mr. Rajendra Dave Mr. Shivam Paribh	Adv.	Resp 2	


**ORDER**

Learned Advocate Mr. Ankur Sood with Learned PCS Mr. Umesh Ved present for Original Petitioner. Learned Advocate Mr. D S Chauhan with Learned Advocate Mr. Avtarsingh Panesar present for Edelweiss. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Original Respondent no. 1. Learned Advocate Mr. Devyang Vyas with Learned Advocate Mr. Suadat Kirmani with Learned Advocate Mr. Jaimin Dave with Learned Advocate Mr. Priyank Dave with Learned Advocate Mr. Shivam Parikh present for Original Respondent no. 2.

Original Respondent no. 1 filed reply in IA 67/2018 and Original Respondent no. 1 and 2 filed reply in IA 68/2018.

List the matter for hearing on 22.03.2018.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

  
**HARIHAR PRAKASH CHATURVEDI**  
**MEMBER JUDICIAL**

Dated this the 6th day of March, 2018.